



# High Court of Judicature at Patna

## PERSONAL ASSISTANT RECRUITMENT EXAMINATION, 2023

### NOTICE

No.- 01 /R&A

Dated: 05<sup>th</sup> January, 2024

This is for information to all concerned that computer based online Preliminary Test for the **Personal Assistant Recruitment Examination, 2023** (under **Advertisement No. PHC/03/2023**) was held on **07.10.2023 (Saturday)** and **23.12.2023 (Saturday)** in single shift at various examination centres situated in **Patna**.

The Questions and Provisional Answer Keys of the Multiple Choice Questions have been uploaded and the link is available on the official website of the High Court i.e. [www.patnahighcourt.gov.in](http://www.patnahighcourt.gov.in). Candidates may login and click the link for viewing the questions and provisional answer keys. This facility will remain available till 12.01.2024 (11:55 P.M.) only. Candidates are advised to save their respective question papers for future reference.

If any candidate wishes to make any objection/clarification etc. regarding any provisional Answer Key, he/she may, submit online request till 12.01.2024 (11:55 P.M.) with copy of source document(s)/proof, on the basis of which he/she has submitted the objection/clarification.

Candidates are required to pay online a sum of Rs. 50/- (Rupee Fifty Only) for each question challenged. This fee shall be non-refundable. Objections received within aforesaid time and in aforesaid mode with the stipulated fee will only be taken into consideration.

Any objection/ clarification received without any authentic proof/source and/ or the stipulated fee or any objection/clarification received after aforesaid stipulated period/time shall not be entertained/ considered on any ground whatsoever and shall stand rejected automatically without assigning any reason.

The provisional Answer Key shall be finalized after considering the valid objections received and the final answer key shall be used as Key/Model Answer for the generation of result of the Personal Assistant Recruitment Examination, 2023. After closing date of submission of objection(s), no representation regarding Question/ final Model Answer, shall be entertained on any ground and shall stand rejected without assigning any reason. In case no objection is received within prescribed time then the model answer key published herewith shall be treated as final and result will be generated accordingly.

The decision of the High Court of Judicature at Patna on the objections shall be final and no further correspondence shall be entertained in this regard.

The candidates are advised to keep visiting the Court's website regularly for further details / updates.

**By order of the Court**

**Sd/-**

**Registrar General**